

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

(COURT-II)

**Item No. 319
113(ND)2017**

IN THE MATTER OF:

**Naveen Kapoor
Vs.**

M/s. Prima Technologies Pvt. Ltd. & Ors.

... Applicant/Petitioner

... Respondent

Under Section: 241-242

Order delivered on 11.03.2020

CORAM:

**MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD.SHARIEF TARIQ
HON'BLE MEMBER (J)**

For the Applicant:

Mr. Awnish Kumar, Adv.

For the Respondent:


Mr. Varun Sharma, Adv.

ORDER

No time left. Renotify this case on 24.04.2020.



**(L.N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**